

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 11th February, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Review Application No. 01/2015 (CZ)	Jai kumar Jain S/o Lt. Dharam Chand President & 6 Ors. Vs. Collector Chhatarpur(M.P.) & 4 Ors.	Mr. Rishi Raj Saxena Adv. Mr. Shrey raj Saxena Adv.	
2.	Original Application No. 314/2014	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sagid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachon K. Verma Adv. Mr. Ram Narayan Mishra Adv.	
3.	Original Application No. 320/2014 (CZ) (M.A. No.33/15)	Praveen Patkar Vs. Sarla Tower & Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv.	
4.	Original Application No. 01/2015(CZ)	Lakhan Singh Parmar Vs. State of M.P. & 2 Ors.	Mr. Rohit Sharma Adv.	
5.	Original Application No. 339/2014 (M.A. No.637/14)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & Ors.	Mr. Sheya Raj Saxena Adv. Mr. Pratap Mehta Adv.	
6.	Appeal No. 08/2014 (CZ) (M.A. No.72/15) (M.A. No.75/15)	Chhattisgarh Plastic Nirmata Evam Vikreta Sangh Vs. State of Chhattisgarh & Ors.	Mr. Shantanoo Saxena Adv. Mr. Dharamveer Sharma Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in